

Listed on : .2016
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 6436 OF 2016

WITH

CRIMINAL MISCELLANEOUS PETITION Nos. 13688 and 13689 OF 2016

(Applications for exemption from filing official translation and exemption from filing certified copy of the Impugned Order)

State of Uttar Pradesh

...Petitioner(s)

VERSUS

Khalid L.

... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 16.8.2016 when the Court was pleased to pass the following order:

"Delay condoned.

Issue notice, returnable within six weeks."

Accordingly, Show Cause Notice returnable on 30.9.2016 was issued to the sole Respondent through registered post A.D. on 29.8.2016.

Service of Show Cause Notice is awaited.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 28th day of September, 2016.

COPY TO:

ASSISTANT REGISTRAR

Mr. Samir Ali Khan, Advocate

ASSISTANT REGISTRAR